

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.A No. 568/(MAH)/2014  
Vol. Sec. 297

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: M/s. Lords Freight (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

CA. No. 568/621A/CLB/MB/MAH/2014

None appeared, despite notice sent to the party. List this matter with  
peremptory direction to appear on next date of hearing. If the Petitioner fails  
to appear on the next date of hearing, C.A. will be dismissed for default.

List this matter on 05.10.2016

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

M. K. SHRAWAT  
Member (Judicial)